

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1628
ANSWERED ON:07.03.2013
NATIONAL WATER DISPUTES TRIBUNAL
Dhruvanarayana Shri R. ;Rajaram Shri Wakchaure Bhausahab

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government has taken or proposes to take any steps to involve a sustainable process to address inter-state river water disputes pending for a long time in the country;
- (b) if so, the details thereof as on date;
- (c) if not the reasons therefor;
- (d) whether there is any proposal to create a Permanent National Water Disputes Tribunal to resolve the issue of entitlement, provide transparent regulations and to modernize the water economy of the country;
- (e) if so, the details thereof and the steps proposed to be taken thereon?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

- (a) to (e) The proposal to set up a standing tribunal for faster adjudication of long pending interstate river water disputes in the country is still at the conceptual stage.